

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **18.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
Ezhil Chemical Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/139(CHE)/2021

(IA/MA) APPLICATION NUMBERS

IA/1342(CHE)/2024; IA/1717(CHE)/2023

ORDER

IA/1342(CHE)/2024

Present: Mr. Deepak Narayanan, Ld. Counsel for Applicant.
None for the Respondent / RP.

List the application for hearing on **30.08.2024**.

IA/1717(CHE)/2023

Present: None for Applicant / RP.
Mr. Pawan Jhabakh, Ld. Counsel for R1 to R3.
Mr. Jerin Asher Sojan, Ld. Counsel for R4.

Ld. Counsel for the Respondents submit that the plan has already been approved. This application has been filed by the RP. No steps have been taken for substitution.

No report received as to the service on CoC.

List the application for hearing on **30.08.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**